

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 05 OF 2016 &
IA NO. 531 OF 2016, IA NO. 309 OF 2017 & IA NO. 504 OF 2018

Dated: 30th January, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Singareni Collieries Co. Ltd. Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Respondent(s)
Anr.

Counsel for the Appellant(s) : Mr. Hemant Singh
Ms. Ankita Bafna

Counsel for the Respondent(s) : Mr. K. V. Mohan
Mr. K. V. Balakrishnan
Mr. Rahul Kumar Sharma for R-1

Ms. Swapna Seshadri for R-2

Ms. D. Bharathi Reddy
Ms. Vidyottma
Ms. Gitanjali N. Sharma for **TSERC**

ORDER

Issue notice on IA No. 504 of 2018 to the proposed Respondent(s), returnable on 28-2-2019. Dasti, in addition, is permitted.

List the matter for hearing on **28-2-2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/js